

Minutes of the meeting held on 23rd July, 2020 at 15:00 hrs.

Present

Shri Bimal Julka, Chief Information Commissioner
Shri D.P. Sinha, Information Commissioner
Shri Y. K. Sinha, Information Commissioner
Smt. Vanaja N Sarna, Information Commissioner
Shri Neeraj Kumar Gupta, Information Commissioner
Shri Suresh Chandra, Information Commissioner
Dr. Amita Pandove, Information Commissioner
Dr. Satbir Bedi, Secretary to the Commission, assisted by (i) Ms. Meena Balimane Sharma, AS
(ii) Sh. Anil Kumar Gehlot, JS (P&B) (iii) Sh. Rahul Rastogi, JS (A)

A meeting of Commission was held on 23.07.2020 at 15:00 hrs to discuss various issues, as detailed below.

1. Action taken on earlier meeting's decisions.

The Commission was informed of the actions taken on the decisions of the Commission's meeting held on 12.06.2020. Details of posts available in the Commission and their vacancy/ occupancy status were noted by the Commission.

2. Disposal of second appeals / complaints.

Pendency and disposal of second appeals/ complaints were discussed and it was decided that maximum possible hearings will be conducted in the present scenario to reduce the pendency. It was also observed that some registered second appeals/ complaints pertaining to 2018 have been found as duplicate and hence the system needs to be analysed and corrective action may be ensured for future.

Action: JS (P&B)/ JS (MR)

3. Legal cases in which CIC has filed affidavit or defending etc.

Status of legal cases was noted by the Commission. It was also noted that despite being quasi-judicial body, Central Information Commission was being made respondent in several cases by the competent courts. It was decided to issue a letter to the Ministry of Law in this regard to issue suitable directions.

Action: JS (Law)

4. Finalization of manpower tender/ extension of existing tender.

It was decided to cancel the floated tenders for manpower and extend the existing agreements for three months or till finalization of new tender, whichever is earlier. Fresh tenders may be floated immediately through GeM on the wages approved by the Commission on its meeting dated 27.11.2019.

Action: JS (P&B)/ JS (A)

5. Sanitization measures and the list of Corona positive cases in the CIC along with their medical reports.

Details of Corona positive cases in the CIC were noted by the Commission. Sanitization measures as per protocol should be followed in view of the present pandemic.

Action: JS (P&B)

6. Approval of matters in absence/ superannuation of CIC.

Matters in case of absence/ superannuation of CIC may henceforth be circulated on file to all the Commissioners.

Action: JS (P&B)/ JS (MR)/ JS (Law)/ JS (A)

7. Any other item with the permission of Chair

- (i) It was decided to organize the flag hoisting ceremony in accordance with the instructions issued by MHA recently along with plantation of trees in the CIC campus.

Action: JS (P&B)

- (ii) Chief Information Commissioner apprised the Information Commissioners of the proposed meeting through Webinar with the State CICs/ ICs between 10 – 13 August, 2020 and informed that Hon'ble Mr. Justice N.V. Ramana had consented to address them. The modalities were discussed.

Action: JS (P&B)



(Rahul Rastogi)
Joint Secretary (Admn.)

To

1. PPS to Chief Information Commissioner (BJ)
2. PPS to Information Commissioner (DP)
3. PPS to Information Commissioner (YS)
4. PPS to Information Commissioner (VN)
5. PPS to Information Commissioner (NG)
6. PPS to Information Commissioner (SC)
7. PPS to Information Commissioner (AP)
8. PPS to Secretary/PS to Additional Secretary

Copy also to:

1. JS (P&B)/ JS (MR)/ JS (Law)
2. Shri Sushil Kumar, DS (Admn)
3. Shri S.K. Rabbani, DS (Gen. Admn)
4. Shri K.A. Talwar, DS (CR-1)
5. Shri U.C. Joshi, DS (Law)
6. Shri R.S.Murthy, Consultant
7. Shri S C Sharma, Consultant
8. Shri R.P. Grover, Consultant
9. Shri Baljit Singh Kasana, Consultant
10. Shri H.P. Sen, Consultant
11. Shri K.L. Das, Consultant
12. Shri A.K. Assija, Consultant



(Rahul Rastogi)
Joint Secretary (Admn.)